

केन्द्रीय गृह मंत्री ने सभी राज्यों के मुख्य मंत्रियों और संघ शासित क्षेत्र प्रशासकों के लेफ्टिनेंट गवर्नरों को लिखे अपने पत्र में राज्यों द्वारा एम० आई० सी० और अन्य संबंधित जांच आयोगों की सिफारिशों के कार्यान्वयन की घीमी प्रगति को प्राथमिक आधार पर दूर करने के लिए जोर दिया। उनसे साम्प्रदायिक दंगों से संबंधित मूल मामलों अर्थात् राज्य संघ शासित क्षेत्रों में आसूचना ढांचे का पुनरीक्षण करना, प्रतिनिधित्व प्रदान करना/राजनैतिक दलों और स्थानीय निकायों आदि से रचनात्मक सहयोग प्राप्त करना आदि पर शीघ्र विचार करने का अनुरोध किया गया है।

गृह मंत्रालय ने साम्प्रदायिक स्थिति से निपटने के लिए उपायों पर विचार-विमर्श के लिए अधिकारी स्तर पर अन्तर्राज्यीय बैठकें करना शुरू कर दिया है। बिहार और उत्तर प्रदेश सरकार में प्रतिनिधियों के साथ एक बैठक तारीख 18-6-79 को रखी गई थी। महाराष्ट्र और गुजरात सरकार के प्रतिनिधियों के साथ तारीख 22-7-79 को बैठक होगी।

**विवरण**

1-1-1979 से 31-5-1979 की अवधि के दौरान साम्प्रदायिक दंगों में मारे गए और जख्मी हुए व्यक्तियों की संख्या का विवरण।

राज्य	मारे गये व्यक्तियों की संख्या	जख्मी व्यक्तियों की संख्या
आन्ध्र प्रदेश	4	51
असम	1	35
बिहार	127	441
गुजरात	1	48
हरियाणा	—	7
जम्मू और काश्मीर	—	2
कर्नाटक	—	38
केरल	—	9
मध्य प्रदेश	—	22
महाराष्ट्र	3	61
उड़ीसा	—	6
राजस्थान	3	36
तमिलनाडु	—	8
उत्तर प्रदेश	7	24
पश्चिम बंगाल	—	16
दिल्ली	—	8
<b>जोड़</b>	<b>146</b>	<b>812</b>

**Report of Central Teams on Communally Prone Districts**

- 579. SHRI S. R. REDDY :
- SHRI CHHITUBHAI GAMIT:
- SHRI DURGA CHAND:
- SHRI A. R. BADRI NARAYAN :
- SHRI P. M. SAYEED :
- SHRI M. V. CHANDRA SHEKHARA MURTHY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the two Central teams who visited several communally prone districts have submitted their reports ;

(b) if so, the members of these teams and the districts that were visited by these teams; and

(c) the views and suggestion put forward by them to Government and the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) :  
(a) to (c). At the instance of the Committee on Communal Harmony set up by the Prime Minister, under the chairmanship of Shri Jagjivan Ram, Deputy Prime Minister, a survey was made by officers of the Ministry of Home Affairs in 17 selected districts and 10 State capitals, as listed in the Annexure, with the cooperation of the State Governments concerned of the existing arrangements regarding the preventive and administrative aspects of dealing with communal situations. The survey has revealed inadequacies in the existing arrangements. The findings of the survey have been placed before the Committee at its last meeting held on 21-6-79. The Committee on Communal Harmony is yet to finalise its recommendations. On receipt of these recommendations, they will be examined by the Government and appropriate action will be taken thereon.

In view of the importance and urgency of the matter, the Union Home Minister wrote to the Chief Ministers and Lieutenant Governors suggesting an immediate review of the existing preventive, administrative and other arrangements at different levels for dealing with communal situations. It has also been decided to hold official-level conferences of groups of States by the Ministry of Home Affairs in this behalf. The first such conference has already been held with the States of U.P. and Bihar on 18-6-79.

in New Delhi. The next such conference with the States of Maharashtra and Gujarat is scheduled to be held on 22-7-79 at Pune.

**Statement**

S. No.	State	Capital/District
1.	Utter Pradesh	Lucknow 1. Meerut 2. Varanasi
2.	Madhya Pradesh	Bhopal 1. Mandasaur
3.	West Bengal	Calcutta 1. 24-Parganas
4.	Andhra Pradesh	Hyderabad 1. Nalgonda 2. Hyderabad
5.	Orrisa	Bhubneshwar 1. Rourkela
6.	Karnataka	Bangalore 1. Bangalore 2. Bihar
7.	Kerala	Tricandrum 1. Cannanore 2. Kottayam
8.	Maharashtra	Bombay 1. Thana (Bhiwandi) 2. Jalgaon 3. Aurangabad
9.	Bihar	Patna 1. Ranchi 2. Nalanda
10.	Gujarat	Gandhinagar 1. Gandhinagar

**"Amara Bengali Agitation"**

580 SHRI KIRIT BIKRAM DEB BÜRMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received information about the "Amara Bengali Agitation" which has been going on in Tripura since the enactment of the District Councils Act for protection of the tribals in that State ; and

(b) if so, the number of persons killed and the extent of property damaged/destroyed as a result of this agitation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) :  
(a) Yes, Sir.

(b) Eighteen persons have been killed. Damage at Pecharthal due to burning of bazar estimated at rupees ten lakhs. Damage to Nutan bazar, Ampa and Krishnapur bridges estimated at Rs 28,500/-. Damage due to destruction and loss of property at Teliamura estimated at Rs. 4,83,500/-

12 00 hrs.

SHRI JYOTIRMOY BOSU : (Diamond Harbour) : I want to make a mention to you since the Home Minister is here. The Reserve Bank employees have been shadowed by the police . . . (Interruptions)

MR. SPEAKER : I have already forwarded the matter to the Home Ministry. Now, the Papers to be laid.

12 01 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL ACCOUNTS OF KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY FOR 1977-78 AND A STATEMENT FOR DELAY, ANNUAL REPORTS OF THE ALL INDIA HANDLOOM FABRICS MARKETING COOPERATIVE SOCIETY LTD., BOMBAY FOR 1976-77 AND 1977-78.

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) :  
I beg to lay on the Table :—

- (i) (i) A copy of the Annual Accounts (Hndi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1977-78, together with the Audit Report thereon, under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document.
- (iii) A statement (Hindi and English versions) regarding Review on the Accounts of Khadi and Village Industries Commission, Bombay, for the year 1977-78.

[Placed in Library. See No. LT-4587/79]